



The Calcutta Gazette

Extraordinary

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PART I

Orders and Notifications by the Governor of Bengal, the High Court,
Government Treasury, etc.

GOVERNMENT OF BENGAL.

Home Department.

Constitution and Elections.

NOTIFICATIONS.

No. 404A.R.—6th April 1939.—The following notification by the Secretary to the Governor of Bengal is hereby published for general information:—

“Notification No. 9, dated the 5th April 1939.—In His Majesty’s name, His Excellency the Governor has assented to the Bengal Rates of Interest Bill, 1939.

L. G. PINNELL,

Secy. to the Governor.”

No. 405A.R.—6th April 1939.—The following notification by the Secretary to the Governor of Bengal is hereby published for general information:—

“Notification No. 7, dated the 5th April 1939.—In His Majesty’s name, His Excellency the Governor has assented to the Bengal Tenancy (Amendment) Bill, 1939.

L. G. PINNELL,

Secy. to the Governor.”

E. N. BLANDY,

Secy. to the Govt. of Bengal.